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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Appeal No. 09/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Mr. Nowroz Fali Jilla
V/s.
M/s. SKF India Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	L.M.JENKINS	Advocate for Petitioner	Maria Jenkins

ORDER

Company Appeal No. 09/58,59/CLB/MB/MAH/2015

At request of the parties, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)